CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w. e. f. 08.01.2018 DIVISION BENCHES

1.	Hon'ble The Acting Chief Justice	(Whole Day)	LPA (2010 onwards): - Orders, Admission &
	&		Hearing.
	Hon'ble Mrs. Justice Anubha Rawat Choudhary		WPT, T.A., Tax matters, Commercial
	(Monday to Wednesday)		Appellate Division, Writs relating to Vires &
			Validity of Acts, Company Appeal,
			A.C.(D.B.), Cases related to Judicial
			Officers, CMP, Cont.(Cvl.), Cont.(Appl.):-
			Orders, Admission & Hearing.
			WP(PIL) 2017 onwards :- Orders.
	(Thursday)	(Whole Day)	All the above matters:- Hearing.
	•		Ç
	(Friday)	(1 st half)	LPA (2010 onwards): - Orders, Adm. &
			Hearing. WP(PIL) 2017 onwards :- Orders.
			WPT, T.A., Tax matters, Commercial
			Appellate Division, Writs relating to Vires &
			Validity of Acts, Company Appeal, A.C.(D.B.),
			Cases related to Judicial Officers, CMP,
			Cont.(Cvl.), Cont.(Appl.):- Orders,
			Admission, Hearing & Assigned matters. any matter not assigned before any Hon'ble
			Division Bench.
2.	Hon'ble Mr. Justice H. C. Mishra	(Whole Day)	
	&	(Whole Day)	Orders, (including u/s 389 Cr. P.C),
	Hon'ble Mr. Justice Kailash Prasad Deo		Admission & Hearing.
	(Monday to Wednesday)		Cr. Appeal (D.B.):- Hearing (on Bail).
			Cr. Appeal (D.B.) custody matters:- Hearing.
	(Thursday)	(Whole Day)	•
	-	_	Cr. Appeal (D.B.):- Hearing (on Bail).
			Cr. Appeal (D.B.), Acq. Appeal (D.B.).
	(Friday)	(1 st half)	Cr. Appeal (D.B.), Acq. Appeal (D.B.):-
			Orders, (including u/s 389 Cr. P.C),
			Admission & Hearing.
			Cr. Appl (D.B.):- Hearing (on Bail).
			Cr. Appl (D.B.) custody matters:- Hearing &
			Assigned matters.
3	Hon'ble Mr. Justice Aparesh Kumar Singh	(Whole Day)	LPA (up to 2009) & F.A.:- Orders, Admission.
	&		WP-PIL(up to 2016) :- Orders.
	Hon'ble Mr. Justice Rajesh Kumar		Company Appeal, W.P.(Cr), Cr. M. P.,
	(Monday to Thursday)		W.P.(Habaes Corpus), Cont.(Cr.), Cr. Rev.:-
			Orders, Admission & Hearing. CAT matters:- Orders, Admission, Hearing.
			LPA (up to 2009), F.A:- Hearing & Assigned
			matters.
			matters.

SINGLE BENCHES

_		HOLE DENCH	
1	Hon'ble The Acting Chief Justice (Friday)	(2 nd half)	Cont. (Cvl.), C.M.P:- Orders, Admission, Tied-up, Assigned matters & any matter not assigned before any Hon'ble Bench.
2	Hon'ble Mr. Justice H.C. Mishra	(2 nd half)	M.A. & A.C.(SB).: - Orders, Admission &
4		(2 Hall)	
	(Friday)		Hearing Tied-up & Assigned matters.
3	Hon'ble Mr. Justice Aparesh Kumar Singh	(Whole day)	F.A.:- Orders, Admission & Hearing
	(Friday)	(vinote day)	Arbitration matters, Company Petitions,
	(Filday)		
			Company Appeals (SJ), Title Suits (arsing out
			of Company matters), Testamentary Suits,
			Probate Cases and Original Criminal
			Miscellaneous cases (Arising out of Company
			matters):-Orders, Admission & Hearing.
			All matters related to Fodder Scam:- Orders,
			· 1
			Adm. & Hearing as well as Tied-up &
		at .	Assigned matters.
4	Hon'ble Mr. Justice S. Chandrashekhar	(1 st half)	WPC grouping (arising out of Suit matters):-
	(Monday to Friday)		Fresh Filing, Orders & Admission.
	(Monday to Wednesday)	(2 nd half)	WPS grouping (Dismissal, Punishment, Retiral
	•		Benefit cum Pension, Suspension &
			Compassionate Appointment):- Fresh Filing,
			Order & Admission.
	(Thursday)	(2 nd half)	
	(Thursday)	(2 nan)	WPS (Dismissal, Punishment, Retiral Benefit
			cum Pension, Suspension & Compassionate
			Appointment) (2015 onwards):- Hearing .
		_	
	(Friday)	(2 nd half)	WPC grouping, Electricity matters:- Fresh
	-		Filing, Order, Adm. as well as Tied-up &
			Assigned matters.
5	Hon'ble Mr. Justice Amitav K. Gupta	(Whole day)	WPS grouping (Salary) :- Orders, Admission
	(Monday to Thursday)	("Thore day)	& Hearing
	(Widhay to Thursday)		
		(117)	M. A. :- Admission & Hearing.
	(Friday)	(Whole day)	C.R., Tr. Pet.(Cv.), S.C.L.P: - Orders,
			Admission & Hearing as well as Tied up and
			Assigned matters.
6	Hon'ble Mr. Justice Pramath Patnaik	(Whole day)	WPS(up to 2011):- Orders & Admission.
	(Monday to Wednesday)	("Thore day)	Wishing to 2011). Orders & Admission.
		(Whole Jeen)	WDC(vm to 2011). Admission
	(Thursday)	(Whole day)	WPS(up to 2011):- Admission.
			All WPS (2011 - 2014):- Hearing.
	(Friday)	(Whole day)	WPS(up to 2011), Cont (Cvl):- Orders & Adm.
	•		as well as Tied-up & Assigned matters.

7	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Whole day)	Cr. Rev.& Cr. M. P.:- Fresh Filing, Orders &
	(Monday to Wednesday)	(,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	Adm. (2013 onwards)
	(2:20:22.00)		Tr. Pet.(Cr.), :- Fresh Filing, Orders, Admission
			& Stay matters.
	(Thursday)	(Whole day)	Cr. M. P.(2007 onwards) & Cr. Rev.(2005
	• • • • • • • • • • • • • • • • • • • •		onwards) :- Hearing P. C. Act:- Hearing.
	(Friday)	(Whole day)	Criminal Writ matters:- Fresh Filing, Orders,
	•		Admissions, Hearing & Stay matters.
			P. C. Act except B.A.:- Orders, Admission, Stay
			matters as well as Tied up & Assigned matters.
8	Hon'ble Mr. Justice Ratnaker Bhengra	(Whole day)	Cr. Appeal (S.J) (up to 2003):- Hearing.
	(Monday to Thursday)		
	(Friday)	(Whole day)	Cr. Appeal (S.J) (up to 2003):- Hearing as well
	, ,	(Whole day)	as Tied up & Assigned matters.
9	Hon'ble Mr. Justice Ananda Sen	(1 st half)	B.A. matters:- Orders & Admission.
	(Monday to Friday)	(2 nd half)	A.B.A.:- Orders & Admission.
			Tied up & Assigned matters (Friday 2 nd half.)
10	Hon'ble Mr. Justice Anant Bijay Singh	(Whole day)	A.B.A. (Interim Orders), Cr. Appeal (S.J), Acq.
	(Monday to Wednesday)		Appeal (SJ), :- Orders, Adm & Hearing(2004-
			2005), S. A.:- Orders & Admission.
	(Thursday)	(Whole day)	Cr. Appl (S.J), Acq. Appl (SJ),(2004-2005)
			S.A.:- Hearing.
			All Election petition:- Orders, Adm. & Hearing
	(Friday)	(Whole day)	A.B.A. (Interim Orders), Cr. Appeal (S.J), Acq.
			Appeal (SJ), S.A. :- Orders, Admission as well
			as Tied-up & Assigned matters.
11	Hon'ble Mr. Justice Dr. S. N. Pathak	(Whole day)	WPS:- Fresh Filing, Orders, Admission(2012
	(Monday toWednesday)		onwards).
	(Thursday)	(Whole day)	WPS (2012 onwards):- Admission.
			All WPS (2015 onwards):- Hearing.
	(Friday)	(Whole day)	WPS, Cont.(Cvl):- Fresh Filing, Orders &
	(Filday)	(Whole day)	Admission(2012 onwards) as well as Tied- up
			& Assigned matters.
12	Hon'ble Mr. Justice Rajesh Shankar	(Whole day)	WPC & WPL:-Fresh filing (except WPC
	(Monday & Tuesday)	(, , note day)	arising out of Suit matters).
	(Wednesday)	(Whole day)	WPC & WPL:-Orders & Admission (except
	((WPC arising out of Suit matters).
	(Thursday)	(Whole day)	WPC (2009 onwards) & WPL:- Hearing
	(Friday)	(Whole day)	WPC & WPL:-Orders, Admission as well as
	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \		Tied up and Assigned matters (except WPC
			arising out of Suit matters).
		<u> </u>	, , , , , , , , , , , , , , , , , , ,

13	Hon'ble Mr. Justice B.B. Mangalmurti	(Whole day)	Cr. Appeal (S.J), Acq. Appeal (SJ), (2006
	(Monday to Thursday)		onwards): - Hearing.
			Cr. M.P. & Cr. Rev. (upto 2012): Orders &
			Admission.
			Cr. M. P. & Cr. Rev(up to 2004):- Hearing.
	(Friday)	(Whole day)	Cr. Appeal (S.J), Acq. Appeal (SJ), (2006
	-	-	onwards): - Hearing.
			Cr. M.P. & Cr. Rev. (upto 2012): Orders &
			Admission.
			Cr. M. P. & Cr. Rev(up to 2004):- Hearing
			as well as Tied up & Assigned matters.
14	Hon'ble Mr. Justice Anil Kumar Choudhary	(Whole day)	All WPS (up to 2010) & WPC (up to 2006):-
	(Monday to Thursday)		Hearing.
	(Friday)	(Whole day)	All WPS (up to 2010) & WPC (up to 2006):-
			Hearing as well as Tied-up & Assigned
			matters.
15	Hon'ble Mr. Justice Rajesh Kumar	(Whole day)	WPS Retiral Benefit (2010-2012):- Hearing
	(Friday)		
16	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(2 nd half)	WPC (2007-2008):- Hearing
	(Friday)		, , ,
17	Hon'ble Mr. Justice Kailash Prasad Deo	(2 nd half)	Cr. M.P.(2005-2006):- Hearing / Final Hearing
	(Friday)	(=)	
	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \		

- NOTE: 1. ALL MOTIONS FOR <u>URGENT/ ORDINARY</u> LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
 - 2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE. IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
 - 3. ALL MOTIONS WITH REGARD TO <u>B. A. & A. B. A. MATTERS</u> MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE**ANANDA SEN.